

DIVISION BENCH

ITEM NO. 1

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No. 12/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th May, 2023

Attendance-Cum-Order Sheet of the Hearing

| | |
|----------------------------|---|
| NAME OF THE COMPANY | ADITYA RAJ SHARMA V/S RP CUBE PVT. LTD. & ORS. |
| UNDER SECTION | SEC. 58/59 OF COMPANIES ACT, 2013 |

COUNSEL APPEARED THROUGH PHYSICAL CONFERENCING:

Sh. Anurag Bhatt, Adv.

: For the Appellant

ORDER

- 1. Ld. Counsel representing the appellant present.**
- 2. Let the notices be issued to the Respondents within a period of one week. Reply, if any be filed within a period of two weeks and affidavit of service be filed within a period of one week.**
- 3. Let the matter to come up for further hearing on 19th July, 2023.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

19th May, 2023

***Bipul Kumar Tiwari
(Stenographer)***